		1988	1 <i>989</i>
1	2	3	4
	b) Non-Repatriation basis.	38.89	13.59
iv)	Project Cost.	228.98	57.08

The above table shows that although there is a drop in the number of applications there has been a rise in approvals for the NRI investment in India.

## Ship Breaking Yards

10516. SHRI GOPI NATH GAJAPA-THI: Will the Minister of STEEL AND MINES be pleased to state:

 (a) the number of ship breaking yards in the country and the number of ships allowed to each of them in 1989-90;

(b) whether Government had a proposal to set up one ship breaking yard at Paradeep and another at Gopalpur in Orissa; and

(f) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) There are 95 ship breaking yards, registered with the Metal Scrap Trading Corporation, in the country, located at various coasted Staes, Presides these there are about 100 shipbreakers in Bombay and 30 in Calcutta who are allowed to break ships as and when they are allotted breaking sites by the concerned port authorities. During 1989-90, 3 ships one each to 3 such registered yards at Alang (Gujarat) were allocated by MSTC. In addition to these 44 ships for breaking are reported to have been directly imported by the ship breakers, under the REP/Additional licences scheme.

(b) No, Sir.

(c) Does not arise.

## Stop in US Economic Aid to India

10517. SHRI DHARMESH PRASAD VARMA: SHRI CHITTA BASU:

Will the Minister of FINANCE be pleased to state:

(a) whether the United States of America has decided to stop economic assistance of twenty-five million dollar already earmarked for India for 1991; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHAS-TRI): (a) According to proposals made by the US Administration to the Congress, and amount of US \$ 22 million is expected to be provided to India in the form of development assistance in Fiscal Year 1991.

(b) Does not arise

[Translation]

## **Drug Trafficking in Bihar**

10518. SHRI TEJ NARAYAN SINGH: Will the Minister of FINANCE be pleased to state: